

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 663/2023

In the matter of:

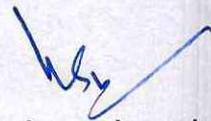
In re: News item published in Indian Express dated 07.10.2023 titled "GRAP Stage 1  
kicks in as air quality dips to poor, condition likely to prevail till Sunday

NDOH: 29.11.2023

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| 1.       | Additional Action taken report on behalf of the GNCTD. | 1 - 14   |

Filed by



(K.S. Jayachandran)  
Special Secretary-Environmental Department

Dated: 28<sup>th</sup> November, 2023  
Place: Delhi

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No. 663/2023

In the matter of:

In re: News item published in Indian Express dated 07.10.2023 titled "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday

**ADDITIONAL ACTION TAKEN REPORT ON BEHALF OF GOVT. OF NCT OF DELHI.**

MOST RESPECTFULLY SHOWETH:

1. That, the above mentioned matter was taken up by this Hon'ble Tribunal on 20.10.2023 on the basis of the various news reports and pleased to issue notice to Commission for Air Quality Management (CAQM), Chief Secretary-Delhi, Member Secretary-Delhi Pollution Control Committee, Commissioner-Municipal Corporation of Delhi, Member Secretary-Central Pollution Control Committee and Ministry of Environment, Forest and Climate Change.
2. That in compliance with this Hon'ble Tribunal order 20.10.2023 and 08.11.2023, the GNCTD has filed a detailed reports on 07.11.2023 and 17.11.2023.
3. That this Hon'ble Tribunal considered the report of various respondents during the hearing on 20.11.2023 and pleased to direct the authorities to take possible measures to ensure that

quality of air improves in Delhi and further action taken report be filed within one week.

4. That, CAQM vide its order date 18.11.2023 has revoked actions envisaged under Stage-IV ('Severe+' Air Quality) of revised Graded Response Action Plan in Delhi-NCR. Actions under Stages-I to Stage-III of the GRAP are being implemented, monitored and reviewed by all agencies concerned in Delhi to ensure that the AQI levels do not slip further to the 'Severe'/'Severe +' category.
5. That a six member Task force comprising of senior officers from DPCC, Transport Dept., GNCTD, Delhi Traffic Police, Department of Revenue, GNCTD, MCD and PWD has been constituted on 16.11.2023 with mandate to monitor the implementation/ compliance of actions envisaged under GRAP.
6. That the Secretary, Ministry of Environment, Forest & Climate Change, GOI had taken a meeting on 16.11.2023 on follow up actions on the directions given in the meeting of Cabinet Secretary Government of India on 08.11.2023 in compliance with the directions passed by the Hon'ble Supreme Court of India dated 07.11.2023, with all stakeholders regarding Air Quality Management in Delhi & NCR. Additional action taken report filed by GNCTD vide date 17.11.2023 contained the action taken by GNCTD as per directions of the Cabinet Secretariat since 08.11.2023.
7. That, the present action taken report is being filed on the additional action taken from 13<sup>th</sup> November 2023 onwards by Government of NCT of Delhi for air pollution control.

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Mentioned below is the additional action taken by GNCTD since 13.11.2023:

| S. No                                     | Directions   | Action taken report  |               |      |                              |      |   |     |
|---|--|--|---------------|------|------------------------------|------|---|-----|
| 1   | Enforcement done on Fire cracker ban               | <p>Directions had been issued by DPCC vide dated 06.10.2023 under section 31 (A) of Air (Prevention and Control of Rule 20 Pollution) Act, 1981, read with (A) (6) of the Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983, to Delhi Police for ensuring compliance for 'Complete Ban' on all kinds of firecrackers on manufacturing, storage, selling (including delivery through online marketing platform) and bursting upto 01.01.2024 in the territory of Delhi.</p> <p>Enforcement data (Since 16.10.2023 till 22.11.2023):</p> <ul style="list-style-type: none"> <li>a. No. of fire crackers sale violation observed / identified : 138</li> <li>b. Quantity of fire crackers seized for storage/sale : 12459.598 kg</li> <li>c. Quantity of fire crackers seized for bursting : 11.400 kg</li> <li>d. No of violation observed/identified for bursting firecrackers: 54</li> </ul> |               |      |                              |      |   |     |
| 2   | Strict control on burning of municipal solid waste | <p>Enforcement data (Since 08.11.2023 till 22.11.2023):</p> <table border="1" data-bbox="592 1686 1278 2000"> <thead> <tr> <th data-bbox="592 1686 1007 1765">Action Points</th> <th data-bbox="1007 1686 1278 1765">Data</th> </tr> </thead> <tbody> <tr> <td data-bbox="592 1765 1007 1883">No. of inspections conducted</td> <td data-bbox="1007 1765 1278 1883">5858</td> </tr> <tr> <td data-bbox="592 1883 1007 2000">No. of open burning sites addressed sites</td> <td data-bbox="1007 1883 1278 2000">336</td> </tr> </tbody> </table>  | Action Points | Data | No. of inspections conducted | 5858 | No. of open burning sites addressed sites | 336 |
| Action Points                             | Data   |  |               |      |                              |      |   |     |
| No. of inspections conducted              | 5858   |  |               |      |                              |      |   |     |
| No. of open burning sites addressed sites | 336  |  |               |      |                              |      |   |     |

|   |                               | <table border="1"> <tr> <td>No. of notices/ challans issued</td> <td>336</td> </tr> <tr> <td>Fine imposed (in Rs)</td> <td>3,00,000/-</td> </tr> </table> <p>Actions with effect from 14.11.2023 till 22.11.2023</p> <table border="1"> <thead> <tr> <th>Action Points</th> <th>Data</th> </tr> </thead> <tbody> <tr> <td>No. of inspections conducted</td> <td>3412</td> </tr> <tr> <td>No. of open burning sites addressed sites</td> <td>62</td> </tr> <tr> <td>No. of notices/ challans issued</td> <td>62</td> </tr> <tr> <td>Fine imposed (in Rs)</td> <td>45,000/-</td> </tr> </tbody> </table> | No. of notices/ challans issued | 336 | Fine imposed (in Rs) | 3,00,000/- | Action Points | Data | No. of inspections conducted | 3412 | No. of open burning sites addressed sites | 62 | No. of notices/ challans issued | 62 | Fine imposed (in Rs) | 45,000/- |
|---|-------------------------------|--|---------------------------------|-----|----------------------|------------|---------------|------|------------------------------|------|---|----|---------------------------------|----|----------------------|----------|
| No. of notices/ challans issued           | 336                           |  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |
| Fine imposed (in Rs)                      | 3,00,000/-                    |  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |
| Action Points                             | Data                          |  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |
| No. of inspections conducted              | 3412                          |  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |
| No. of open burning sites addressed sites | 62                            |  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |
| No. of notices/ challans issued           | 62                            |  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |
| Fine imposed (in Rs)                      | 45,000/-                      |  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |
| 3   | Enforcement of ban on DG Sets | <p>1. CAQM Direction no. 73 and Direction no. 76 have been circulated to all concerned. Appropriate emission control mechanism shall be put in place on or before 31.12.2023 in respect of DG Sets used in emergency services.</p> <p>2. Enforcement data (Since 08.11.2023 till 22.11.2023):</p>  |                                 |     |                      |            |               |      |                              |      |   |    |                                 |    |                      |          |

|   |  | <p>Actions with effect from 14.11.2023 till 22.11.2023</p> <p>3. Total 3022 DG sets are working in Delhi (Industrial units, Hospitals, etc.) Industrial associations have been sensitized regarding installation of retrofit emission control devices (RECD) on DG Sets.</p> <table border="1" data-bbox="624 678 1315 1088"> <thead> <tr> <th>Action Points</th> <th>Data</th> </tr> </thead> <tbody> <tr> <td>No. of inspections conducted regarding unauthorized DG sets at construction sites</td> <td>678</td> </tr> <tr> <td>No. of sites found using unauthorized DG sets</td> <td>0</td> </tr> </tbody> </table> <table border="1" data-bbox="624 1115 1315 1518"> <thead> <tr> <th>Action Points</th> <th>Data</th> </tr> </thead> <tbody> <tr> <td>No. of inspections conducted regarding unauthorized DG sets at construction sites</td> <td>373</td> </tr> <tr> <td>No. of sites found using unauthorized DG sets</td> <td>0</td> </tr> </tbody> </table> | Action Points | Data | No. of inspections conducted regarding unauthorized DG sets at construction sites | 678 | No. of sites found using unauthorized DG sets | 0 | Action Points | Data | No. of inspections conducted regarding unauthorized DG sets at construction sites | 373 | No. of sites found using unauthorized DG sets | 0 |
|---|--|---|---------------|------|---|-----|---|---|---------------|------|---|-----|---|---|
| Action Points   | Data   |   |               |      |   |     |   |   |               |      |   |     |   |   |
| No. of inspections conducted regarding unauthorized DG sets at construction sites | 678  |   |               |      |   |     |   |   |               |      |   |     |   |   |
| No. of sites found using unauthorized DG sets                                     | 0  |   |               |      |   |     |   |   |               |      |   |     |   |   |
| Action Points   | Data   |   |               |      |   |     |   |   |               |      |   |     |   |   |
| No. of inspections conducted regarding unauthorized DG sets at construction sites | 373  |   |               |      |   |     |   |   |               |      |   |     |   |   |
| No. of sites found using unauthorized DG sets                                     | 0  |   |               |      |   |     |   |   |               |      |   |     |   |   |
| 4   | Enforcement of C&D norms at construction sites | <p>1. Web portal for Construction and Demolition sites of 500 Sqm and above plot area in the National Capital Region launched by DPCC in Sep, 2021.</p> <p>2. As on 23rd Nov 2023, Around 1116 construction sites of more than 500 Sqm registered on C&amp;D web portal (out of which 498 C&amp;D sites: construction completed) to help project proponents self-audit their own dust mitigation measures.</p> <p>3. 233 Anti-Smog Guns deployed at large</p>   |               |      |   |     |   |   |               |      |   |     |   |   |

b

|   |                                     |  |
|---|-------------------------------------|--|
|   |                                     | <p>construction sites.</p> <p>4. Enforcement of C&amp;D norms at construction sites (Since Sep 2023 to 22 Nov 2023)</p> <p>a) No. of inspections conducted: 20,088</p> <p>b) No. of sites found defaulting: 1342</p> <p>c) Fine imposed: 273.3 lakhs</p> <p>Actions with effect from 14.11.2023 till 22.11.2023</p> <p>a. No. of inspections conducted: 3616</p> <p>b. No. of sites found defaulting: 231</p> <p>c. Fine imposed: 41.65 lakhs</p> <p>5. Dedicated 591 patrolling teams for inspecting violations at C&amp;D Sites &amp; open areas for dust violation (under winter action plan).</p> <p>6. C&amp;D waste processing capacity increased from 3150 TPD to 5150 TPD to cater to processing of approx.. 6000 TPD generated in Delhi.</p> <p>a. 1000 TPD proposed at Tehkhand</p> <p>Existing operational C&amp;D Waste Processing Facilities - 5No. (Capacity 5150 TPD) [at Rani Khera - 1000 TPD, Shastri Park- 1000 TPD, Bakkarwala- 1000 TPD, (Mundka) - 150 TPD, Jahangirpuri Burari- 2000 TPD}</p> |
| 5 | Prevention and Control of Road Dust | <ul style="list-style-type: none"> <li>▪ 85 Mechanized Road Sweeping (MRS) in place and 18 under procurement.</li> <li>▪ 375 water sprinklers/tankers in place for road dust mitigation.</li> <li>▪ 262 (215 mobile and 47 static) Anti-Smog Guns deployed on roads and open areas to mitigate road dust re-suspension.</li> <li>▪ Last winter Anti-smog water guns were installed at the top of 90 high-rise buildings (Govt. + Private). This year also similar direction issued to departments for deploying ASGs on top of high rise buildings. So far ASGs have been installed at 48 Govt. high rise buildings.</li> </ul>  |

|   |   |  |
|---|---|--|
| 6 | Prevention and Control of stubble burning | <p>1. Out of 4350 Acres of non-basmati paddy area to be sprayed of liquid Bio decomposers in agricultural fields of Delhi. Till 23.11.2023, 3550 acres of fields have been sprayed since 28.10.2023 in the fields at North, North-West, West, Central and South-west districts and further spraying is being continued.</p> <p>Actions with effect from 14.11.2023 till 23.11.2023:</p> <p>1177.5 Acres of fields have been sprayed with bio-decomposers.</p> <p>2. Eighteen monitoring teams for Day (13) &amp; Night (5) patrolling have been constituted by the Development Department, GNCTD to keep watch/to prevent probable incidences of crop residue / stubble burning in NCT of Delhi. In addition, 165 monitoring teams comprising of Tehsildars/ SDMs/ Patwari, under direct supervision of District Magistrates (Revenue) have been constituted by Department of Revenue.</p> <p>3. Till date, no violation on stubble burning has been observed in Delhi on part of farmers.</p> |
| 7 | Vehicular Pollution Control               | <p>1. Compliance of ban on 10-Y-old diesel and 15-Y-old petrol vehicles.</p> <p>a) 59940 chalans without PUC from October till 22nd Nov 2023</p> <p>b) 9.51 lakhs PUC issued from October till 22nd Nov 2023</p> <p>c) 24063 Non destined goods vehicles checked and out of them, 13594 Non destined goods vehicles returned from October till 22nd November 2023.</p> <p>Actions with effect from 13.11.2023 till</p>   |

|    |                                  |  |
|----|----------------------------------|--|
|    |                                  | <p>22.11.2023</p> <ol style="list-style-type: none"> <li>25 old vehicles impounded</li> <li>15198 chalans without PUC</li> <li>1.86 lakhs PUCC issued</li> <li>9564 Non destined goods vehicles checked and out of them , 5090 Non destined goods vehicles returned</li> </ol> <ol style="list-style-type: none"> <li>250080 E-Vehicles registered till 23.11.2023.</li> <li>3100 EV charging station having 4793 charging points and 318 battery swapping stations in place.</li> <li>Out of 60 bus depots 15 are electrified out of which 6 are operational. Remaining depots shall be electrified by 2024-25</li> </ol> |
| 8  | Grievance Resolution             | More than 90 % grievance resolution on Green Delhi Application and more than 80 % grievance resolution on MCD 311 Application.   |
| 9  | Augmentation of Public Transport | <ol style="list-style-type: none"> <li>7041 buses (DTC- 3992 (Active) and Cluster-2953) in place including 902 E-Bus. Target to augment total fleet of 10,925 buses including approx. 8000 E buses.</li> <li>1500 buses timeline: <ul style="list-style-type: none"> <li>602 buses are in operation.</li> <li>The balance buses have not been delivered by M/s Tata Motors as per schedule till date and expected by Mar'24.</li> </ul> </li> <li>One Delhi Application re-launched on 02.11.2022. (Live Tracking of Buses, Online Bus Ticket/ Pass and Electric vehicle charging stations locations).</li> </ol>          |
| 10 | Industrial Pollution             | 1866 industries converted to Piped Natural Gas (PNG) out of 1866 fuel-based industries, remaining 150 are running on approved fuel i.e. LPG and are  |

|    |   | in process of conversion to PNG too.   |                            |                                |       |
|----|---|--|----------------------------|--------------------------------|-------|
| 11 | Implementation of GRAP orders (Stage III and Stage IV) report | Actions  | Stage III (3-5th Nov 2023) | Stage IV (from 6th - 18th Nov) | Total |
|    |   | No. of BS III petrol/BS-IV Diesel LMVs found plying on road and challaned                        | 3451                       | 16004                          | 19455 |
|    |   | Action taken on project sites where construction was continued                                   | 122                        | 779                            | 901   |
|    |   | No. of trucks and LCVs stopped at Delhi border entry points                                      | -                          | 16778                          | 16778 |
|    |   | No. of trucks and LCVs not carrying essential commodities that still entered Delhi and challaned | -                          | 1264                           | 1264  |
|    |   | No. of HGCs /MGVs not  | -                          | 169                            | 169   |

|  |  |   |  |  |
|--|--|---|--|--|
|  | carrying essential commodities found plying on roads and challaned         |   |  |  |
|  | Action taken on discontinuing physical classes.                            | Physical classes in schools for children upto class V were suspended with option to schools to go for online mode of classes from classes VI onwards. | Physical classes in schools for children of all classes were made online (with option for online / physical mode for class X and XII). |  |
| Stage III ( from 19th Nov 2023 till 22nd Nov 2023) |  |   |  |  |
|  | No. of BS III petrol/ BS-IV Diesel LMVs found plying on road and challaned | 2904  |  |  |
|  | Action taken on project sites where constructio                            | 87  |  |  |

|  |  |  |  |
|--|--|--|--|
|  |  | n was continued                              |  |
|  |  | Action taken on continuing physical classes. | As per order no. PS/DE/2023/341 dated 18.11.2023 from Directorate of Education, GNCTD, Physical classes in schools for children upto all classes were resumed w.e.f 20.11.2023. However, outdoor sports activities and morning assemblies not to be held for next one week from issuance of order. |

### 7. Mass awareness and Monitoring:

Department of Environment, GNCTD with DPCC is conducting continuous mass awareness for air pollution control through print media, radio jingles, interactive meetings etc. Some of the recent initiatives taken are as mentioned below:

- Students of Eco Clubs across about 2000 schools and colleges in Delhi have been engaged for conducting environmental awareness. An annual calendar of environmental activities have been prepared for schools/ colleges, to be undertaken throughout the year.
- DPCC organized meeting with Government and Private Construction agencies was held on 25.09.2023 and 13.11.2023, to discuss the implementation of the 14-point guidelines to prevent dust pollution at C&D sites and mandatory registration on web portal for C&D sites.

- DPCC organized an outreach programme through an interactive meeting with important stakeholders on 27.09.2023, for abatement of air pollution for sensitization on key issues affecting air quality and various policy directives/order of CAQM in NCR-AA and the crucial role played by various stake holders i.e. RWAs, Hospitals, Industries, road owning agencies and commercial establishments.
- Department of Environment, GNCTD organized an event "Run against Pollution" for all Delhi Government Departments & Agencies on 20.10.2023.
- To curb vehicular pollution in Delhi, Red Light On Gaadi Off (Jan-Jagrukta Abhiyan) campaign was organized at ITO Chowk on 26.10.2023, Bara Khamba Road intersection on 28.10.2023 and Chandgi Ram Akhada intersection on 30.10.2023.
- For controlling open burning incidences during winter, regular meetings are being held with Resident Welfare Association (RWAs) for ensuring providing of electric heaters to security guards. 1221 RWAs have been contacted and 652 RWAs have provided electric heaters to security guards.

Further intensive review on the compliance to the various directions of CAQM and Hon'ble Courts/ Tribunal related to all actions for Air Pollution control is being undertaken through

various review meetings held under the Chairmanship of Hon'ble Minister (Environment) GNCTD (5th October, 2023, 18th October, 2023, 20th October, 2023, 1st November, 2023, 3rd November, 2023, 6th November 2023, 7th November 2023, 13th November, 16th November 2023), and Chief Secretary, Delhi (25th October, 2023, 2nd November, 2023, 4th November, 2023, 8th November 2023).

District Coordinators appointed in 11 districts vide a detailed order by Chief Secretary Delhi on 13.10.2023 for mitigation of air pollution in Delhi with special focus on Hotspots during the winters, have been directed for stringent enforcement of air pollution control norms on ground. To further strengthen ground enforcement of various actions, additional 26 DANICS Officers have been directed for field visits at hotspots on day and night basis.

9. That, since Municipal Corporation of Delhi plays a key role in controlling dust pollution through deployment of machines and equipment such as integrated Mechanical Road Sweeping (MRS) machines with Water Sprinkler and Anti-smog gun, for further strengthening the deployment of machines, GNCTD has approved a proposal on 18.11.2023 for Engagement of (I) Water Sprinkler Machine integrated with Anti-Smog Gun and (II) Mechanical Road Sweeping (MRS) Machine integrated with Water Sprinkler Machine and Anti-Smog Gun, Dump vehicle and water tanker for abatement of air pollution by Municipal Corporation of Delhi, with funds to Municipal Corporation of Delhi from Department of Environment, GNCTD in form of Grant in Aid, under OPEX Model.

8. It is requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.

K. S. Jayachandran  
Special Secretary (Environment)  
Government of NCT of Delhi

Place: Delhi

Dated: 28<sup>th</sup> November, 2023